

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 07.09.2026

Before Shri Saktijit Dey, VP & Shri Bijayananda Pruseth , AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	6745/M/25	ATOS Information		I/VP	09.06.2026

Before Shri Saktijit Dey, VP & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	4304/M/26	Sheth Fincap Services Pvt. Ltd.		F/AM	24.08.2026
2-6	ITA	4344 to 4348/M/26	Sapphire Developers		F/AM	24.08.2026

Before Shri Saktijit Dey, VP & Shri G M Doss , AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	5410/M/26	Nirav Hasmukhrail Dave		B/VP	02.09.2026
2	ITA	7063/M/26	Nandkishore Mahabirprasad Fatehchandka		B/VP	01.09.2026

Before Shri Amit Shukla, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1-3	ITA	6192/M/26, 6136/M/26 & 6176/M/26	Vaishali Ketan Gandhi		F/AM	04.09.2026

Before Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the assessee		Bench/ Author	Date of Hearing
1	ITA	7456/M/26	Nakoda Spinning Mills Pvt. Ltd.		SMC/JM	02.09.2026

Amish
ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

SHRI SAKTIJIT DEY, VICE PRESIDENT
&

AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER

Pronounced on 07.09.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA NO. 4304/M/2026	Sheth Fincap Services P. Ltd.	F	24.08.2026	AM	Allowed
2.	ITA NO. 4344 to 4348/M/2026	Sapphire Developers	F	24.08.2026	AM	Allowed


Tarun Kushwaha
Sr. Private Secretary

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: B

Constitution: SMT. BEENA PILLAI, JUDICIAL Member & MS. RATNA DASGUPTA,
ACCOUNTANT Member

Date of Pronouncement: 07-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1	ITA 961/Mum/2026	SHRADDHA PRAKASH MEHTA	2019-20	Allowed
2	ITA 2725/Mum/2026	SAURABH RAMCHANDRA UTHALE	2016-17	Allowed

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: G

Constitution: SMT. BEENA PILLAI, JUDICIAL Member & SHRI JAGADISH,
ACCOUNTANT Member

Date of Pronouncement: 07-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1-4	ITA 2189 & 2190 & 2290 & 2291/Mum/2019	M/S STATE BANK OF INDIA	1997-98, 1998-99	Allowed for statistical purposes

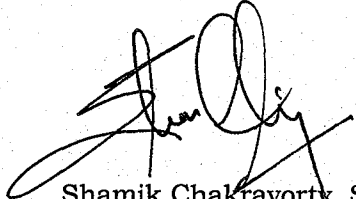
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: C

**Constitution: SMT. BEENA PILLAI, JUDICIAL Member & SHRI JAGADISH,
ACCOUNTANT Member**

Date of Pronouncement: 07-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1-3	ITA 6079 & 6141 & 6119/Mum/2026	CHURCH OF ST. FRANCIS XAVIER, KANJURMARG	N.A.	Allowed
4	ITA 6122/Mum/2026	CHURCH OF ST. FRANCIS XAVIER DABUL	N.A.	Allowed
5	ITA 6275/Mum/2026	PRADEEP MADHUKAR SHROFF	2017-18	Allowed
6	ITA 6646/Mum/2026	CYRIL AMARCHAND MANGALDAS	2020-21	Dismissed
7	ITA 7128/Mum/2026	PUSHTISEVA FOUNDATION	2024-25	Allowed for statistical purposes


Shamik Chakravorty, Sr. P.S.
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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

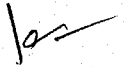
SHRI AMIT SHUKLA, JUDICIAL MEMBER

&

AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER

Pronounced on 07.09.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA NO. 6192, 6136 and 6176/M/2026	Vaishali Ketan Gandhi	F	04.09.2026	AM	Allowed


Tarun Kushwaha
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, ACCOUNTANT MEMBER**

List of orders to be pronounced on 08TH SEPTEMBER, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	3956/M/26	SARASWATI BUILDCON	03.09.26	SMC	JM


Soumili Das
PS

Mumbai, Dt :07/09/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K(SMC)" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, ACCOUNTANT MEMBER**

List of orders to be pronounced on 08TH SEPTEMBER, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	5270/M/26	ECONOMICAL LIFE FREEDOM PVT LTD	03.09.26	K(SMC)	JM

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Mumbai, Dt :07/09/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "D" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER**

List of orders to be pronounced on 08TH SEPTEMBER, 2026 (Tuesday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1.	1759/M/2026	M/S. RELIANCE HOME FINANCE Ltd.	11.08.2026	D	JM
2.	5513/M/2026	MINTOAK INNOVATIONS PVT LTD	21.08.2026	D	JM

Soumili Das

**Soumili Das
PS**

Mumbai, Dt :07/09/2026